

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-BA-88/2020

Sunny Mithapara

...Applicant.

Vs

State of Goa and anr.

...Respondents.

Shri K. Poulekar, Advocate for the Applicant.

Coram:- DAMA SESHADRI NAIDU, J.

Date:1st December 2020.

P.C.

The learned Advocate undertakes to serve notice on the office of the learned Advocate General.

2. Post the mater on 8.12.2020.
3. In the meanwhile, there shall be interim bail.

DAMA SESHADRI NAIDU, J.

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